## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

	C.P. No. 37(ND)/2015
IN THE MATTER OF:	
Rupak Gupta & Anr. v.	Petitioners
M/s. U.P. Hotels Ltd. & Ors	Respondents
SECTION: UNDER SECTION	N 397/398
Ulgan weddiwn y gwydd	Order delivered on 07.09.2017
Coram:	
CHIEF JUSTICE M.M. KUMA	₹
Hon'ble President	
Deepa Krishan	
Hon'ble Member (T)	
The management of the state of	
For the Petitioner(s)	: Mr. Yajur Mittal & Ms. Sanjana Sharma, Advocates
For the Respondent(s)	<b>;</b>
	ORDER
	procedure and the second secon

Due to paucity of time, the matter could not be taken up for hearing.

List on 11.09.2017.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

-sd-

(DEEPA KRISHAN) (MEMBER TECHNICAL)

07.09.2017 Vineet